

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:908  
ANSWERED ON:25.02.2011  
ALLOCATION OF GAS  
Choudhry Smt. Shruti

**Will the Minister of POWER be pleased to state:**

- (a) whether the State Government of Haryana has sought allocation of gas for setting up of gas based power projects in the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c): Yes, Madam. State Government of Haryana has sought allocation of 7.5 Million Metric Standard Cubic Meter per Day (MMSCMD) of gas for setting up of gas based power project at Faridabad by Haryana Power Generation Corporation Limited. Ministry of Power (MOP) / Central Electricity Authority (CEA) has received a large no. of requests from public and private sector for gas allocation. The aforesaid request of Government of Haryana has, inter-alia, been included in the Agenda for consideration at the next meeting of Empowered Group of Ministers (EGOM) to consider and decide commercial utilization under New Exploration Licensing Policy (NELP). But due to limited availability of gas as indicated by Ministry of Petroleum & Natural Gas (MOP&NG) it has not been found possible by MOP to accede to the request of all of them. Accordingly in the private sector, only those developers who have placed the orders and projects which are likely to be commissioned in 11th Plan as per assessment of CEA has been forwarded for consideration of EGOM. As regards public sector projects, only 10 central / state sector projects having total capacity of 8003 MW has been recommended for allocation/assurance of 30.95 MMSCMD of gas (Annex) for consideration of EGOM.